

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-447 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: M/s Seth ThakurdasKhinrajRathi Vs. M/s Cals Refineries Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Anurag Ojha, Advocate Mr. Rakesh Kumar Jain, RP		
	For the Respondent:	None		

ORDER

Mr. Rakesh Kumar Jain, RP in this case will take all such steps as are statutorily required under the Code and file the resolution plan within the statutory period.

-s-d-1
(Deepa Krishan)
Member (T)

-S-d-1
(Ina Malhotra)
Member (J)